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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/12574/2023/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri

Dated Guwahati, the 22nd December, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJ.XII-1/2023/6378/E, dated 18.12.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail HTC for the block period of 2022-2023, to travel to your native town Pathsala, Bajali district from Dhubri and return, w.e.f. 23.12.2023 to 31.12.2023, by the shortest possible route, as per existing Rule.

During your absence, the Seniormost Judicial Officer available at your station will remain in-charge of your Court and Office.

Thanking you.

Yours faithfully,

Sed/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/12575-12577/2023/A.

Dated 22nd December, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

A. 21/12/23

REGISTRAR (VIGILANCE)

22.12.2023